

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 896 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

ROHTASH KUMAR

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date: 12/02/2013 This Appeal was called on for hearing today.

For Appellant(s)

Dr. Sushil Balwada,Adv.

For Respondent(s)

Mr. Ramesh Kumar, Adv.

Mr. Manish K.Bishnoi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Additional documents have not been filed within the time, granted by the Court.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules.

		(M.A. SAYEED)
		REGISTRAR